

(b) The main features of Zero Base Budgeting are identification and sharpening of objectives, examination of various alternative way of achieving these objectives, selecting the best alternative through cost benefit and cost effectiveness analyses as also programmes. This would result into switching of resources from programmes with lower priority to those with higher priority as also identification and elimination of programmes which have outlived their utility.

(c) and (d). No, Sir. It is not the intention to import Zero Base Budgeting as it may have been practised in other countries.

Compensation to Persons Injured or Murdered in Bank Robberies

6010. SHRI KAMAL CHAUDHRY : Will the Minister of FINANCE be pleased to state the amount of compensation or ex-gratia payments made to the victims or their families injured or murdered in bank robberies/dacoities during last three years, year-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : The information is being collected and to the extent available, will be laid on the Table of the House.

Assessment of Micro Projects Schemes in Andhra Pradesh

6011. SHRI V. TULSI RAM : Will the Minister of WELFARE be pleased to state :

(a) whether Government have made any assessment of the performance of the Micro Projects Schemes in Andhra Pradesh ;

(b) if so, the number of families belonging to the backward/rural and primitive tribes that have benefited under the Micro Projects Schemes in Andhra Pradesh ; and

(c) the details of financial assistance for the purpose to be given to the State in 1987-88 ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) Yes Sir.

(b) 15,830 families belonging to Primitive Tribal Groups have benefited upto 1985-86.

(c) it is tentatively proposed to allocate an amount of Rs. 60 lakhs to Andhra Pradesh in 1987-88 as Special Central Assistance for Primitive Tribal Groups.

Tribesmen of Megalithic Culture Found in Nilambur Forests of Kerala

6012. SHRI MULLAPPALLY RAMACHANDRAN ; Will the Minister of WELFARE be pleased to state :

(a) whether Government have received reports of the discovery of the existence of living tribesmen belonging to Megalithic culture, in the Nilambur forests of Kerala;

(b) if so, the number of such tribesmen;

(c) whether the discovery was made by experts of the Government Department ;

(d) whether Government intend to make further studies into this discovery, if so, the details thereof ; and

(e) the allocation made by the Centre for further studies and for preservation/protection of this tribe ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). Yes, Sir. The number of such tribesmen (Cholanickans) living in Kerala was 350 in 1977.

(c) to (e). Government was aware of this tribal group much earlier. Based on studies into their socio-economic conditions, Cholanickans were identified as a primitive tribal group for special treatment under the Tribal sub-Plan approach

during the Fifth Plan. A separate project report for the group has been prepared by the State Government and special programmes are formulated for their development.

The Kerala Institute for Research, Training & Development Studies of Scheduled Castes and Scheduled Tribes, Kozhikode has conducted studies on this group. The Special Central Assistance for development and protection of the interests of five identified primitive tribal groups in Kerala including Cholanaickans during Fifth and Sixth Plans and first two years of the Seventh Plan was Rs. 25 lakhs, Rs. 30.24 lakhs Rs 8 lakhs and Rs. 8.86 lakhs respectively.

Funds for Special Component Plan

6013. SHRI KAMAL NATH : Will the Minister of WELFARE be pleased to state ;

(a) the allocation made for development Scheduled Castes under the Special Component plan and as special Central Assistance during the Sixth Plan period State-wise ; and

(b) the provision made for the development of Scheduled Castes under the Special Component plan and as Special Central Assistance in the Seventh Plan, State-wise ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). A Statement is given below.

Statement

(Rs. in crores)

S. No.	State/UT	Sixth Plan		Seventh Plan (U.P.)	
		Allocation under SCP	SCA released	Allocation* under S-P	S.C.A (tentative allocation)
1	2	3	4	5	6
1.	Andhra Pradesh	426.63	48.42	800.41	66.46
2.	Assam	22.61	5.76	66.92	10.71
3.	Bihar	262.65	56.59	330.56	93.15
4.	Gujarat	112.44	12.51	178.09*	19.44
5.	Haryana	147.11	12.38	179.29	19.06
6.	Himachal Pradesh	59.80	1.16	115.50	8.76
7.	Jammu & Kashmir	16.50	1.27	47.84*	4.15
8.	Karnataka	299.13	35.55	452.86	46.87
9.	Kerala	104.16	13.95	210.19	21.26
10.	Madhya Pradesh	238.85	38.25	414.88	64.84
11.	Maharashtra	171.14	35.62	247.89	66.74
12.	Manipur	11.18	0.13	6.45	0.19